

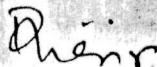
OA/102/86

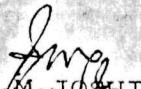
CORAM: HON'BLE MR. P.H. TRIVEDI : VICE CHAIRMAN

HON'BLE MR. P.M. JOSHI : JUDICIAL MEMBER

15-12-1986

Learned advocate Mr. Radhakrishnan on behalf of Mr. N.J. Mehta appears and files an application for adjournment. Application allowed in the Special Civil Application No 1075/85 and with this the Miscellaneous application (OA 102/86) dated 1st February '86 stands disposed of. The registry to number this application correctly as transferred application and give appropriate number to it. This be done without further delay. And special civil application as renumbered adjourned for hearing on 15-1-87.

  
(P.H. TRIVEDI)  
VICE CHAIRMAN

  
(P.M. JOSHI)  
JUDICIAL MEMBER

\*TR/er